

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated:01.06.2016

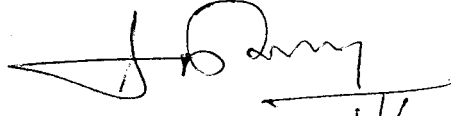
**ORDER NO. 59 of 2016**

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 37 of 2016 for CESTAT Delhi** to the extent indicated below:-

**On 03.06.2016 at 02:30 PM** Hon'ble Ms Archana Wadhawa, Member (Judicial) will hear the following Single Member Cases after the regular DB work is over:

1. ST/ROM/54378/2014 in ST/58799/2013
2. E/ROM/50945/2014 in E/3655/2006
3. C/53577/2015 (Part-Heard)

By Order

  
(A.Mohan Kumar) 1/6  
Registrar

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Deputy Registrar